

V

SLP(Crl.)No. 2594 OF 2002
ITEM No.MM-3

Court No. 6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 2594/2002

(From the judgement and order dated 10/04/2002 in SBCRL Misc. Bail
Appln. No. 1412/02 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

NIRMAL KUMAR JAIN

Petitioner (s)

VERSUS

STATE OF RAJASTHAN

Respondent (s)

(With Appln(s). for exemption from filing O.T. and appln. for
anticipatory bail)

Date : 24/06/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ASHOK BHAN
(VACATION BENCH)

For Petitioner (s) Dr. J.C. Batra, Sr. Adv.
Mr. Satish Chand Gupta, Adv.
Mr. Arvind Bhardwaj, Adv.
Mr. A. Rajendran, Adv.
for Hathi & Co., Advs.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

Taken on Board.
The special leave petition is dismissed.

.SP1

(A.S. Bisht)
Court Master

(K.K. Chadha)
Court Master